

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 1297/2022 in Company Petition IB/212/2021**  
U/s 95 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**Vs**

ParvathReddy Chakradhar Reddy &  
Viceroy Hotels Ltd

**...Respondent**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. RP, Mr. Krishna Mohan Gollamudi present.

For hearing, matter adjourned to 09.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**